

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/2020/1240/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Shabnom Choudhury,
District & Sessions Judge,
Bajali.

Dated the 15th February, 2023.

Sub: Child Care Leave.

Ref:- Your Letter No. DJ/BAJ/2023/376 dated 13.02.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **Child Care Leave for 18 days from 01.03.2023 to 18.03.2023** (sufficing 19.03.2023), as prayed for. Further, you have been allowed to hand over charge to the CJM-cum-Civil Judge & Assistant Sessions Judge and in her absence to the next senior most Judicial Officer before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/2020/1241-1243/A, dated 15.02.2023
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati. Copy of the application in prescribed format is sent herewith.
2. The CJM-cum-Civil Judge & Assistant Sessions Judge, Bajali.
- ✓3. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)